

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.230 – IA/220(AHM)2022
Item No.231 – IA/316(AHM)2022
Item No.232 – IA/1133(AHM)2022
In
CP(IB) 397 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

M/s Abhinandan Multitrade Pvt Ltd & Anr
V/s
M/s KSL & Industries

.....Applicant

.....Respondent

Order delivered on 14/09/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant	:Mr. Varun Sharma, Ld. Adv.
For the Respondent	:Mr. Saumitra Chaturvedi, Ld. Adv.
For the RP	:Mr. Arjun Sheth, Ld. Adv. a.w. RP, Mr. Kiran Shah, PCA present in person

ORDER

IA/220(AHM)2022, IA/316(AHM)2022 & IA/1133(AHM)2022

IA/220(AHM)2022

Learned Counsel for the Applicant appears and seeks time to file rejoinder. It is to be filed within a week.

List for hearing on 18.10.2023.

IA/316(AHM)2022

Learned Counsel, Mr. Saumitra Chaturvedi appears for the Respondent Nos. 2 and 3 and prayed for adjournment to file reply. It is to be filed within a week with copy to the other side.

List for hearing on 18.10.2023.

IA/1133(AHM)2022

Learned Counsel, Mr. Arjun Sheth appears for the RP.

List for hearing on 18.10.2023.

-Sd-

**DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE
MEMBER (JUDICIAL)**